Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 62/2006 in O.A. No. 53/2006

This, the 19th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J) Hon'ble Sri A.K. Mishra, Member (A)

Smt. Suraj Mukhi aged about 62 years wife of late Shri Raj Pal Singh resident of L-II/205, Sector G, LDA Colony, Kanpur Road, Lucknow.

Applicant

By Advocate: Sri Pankaj Awasthi for Sri Alok Trivedi

Versus

- 1. Shri Ziaul Haque adult in age son of not known to the Applicant, presently posted as Divisional Railway Manager, NR, Moradabad Division, Moradabad.
- 2. Shri V.S. Srivastava, aged about 50 years son of late Shri Radhika Parsed presently posted as Chief Manager, State Bank of India, Alambagh, Branch, Kanpur Road, Lucknow.

Respondents.

By Advocate: None

ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

Counsel for applicant submits that CCP has become in fructuous and the same is recorded and thus CCP is dismissed as in-fructuous. Notices are discharged.

(Dr. A/K. Mishra)

Member (A)

(M.Kanthaiah)
Member (J)

HLS/-